

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:7819
ANSWERED ON:16.05.2000
PURCHASES IN HOSPITALS
PRABHUNATH SINGH

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government Hospitals including AIIMS are inviting annual tenders/quotations for the procurement of stationery, cleaning and other related items at a price valid for one year;
- (b) if so, whether any agency/supplier make supply of different items of different manufacturers at a fixed price valid for one year and manipulating quality and quantity in collusion with hospital staff;
- (c) whether the rates and quality quoted by agencies/suppliers are lower than the Kendriya Bhandar;
- (d) if so, the details of the agencies/suppliers making supply to these hospitals, brand-wise, rate-wise and specification-wise during the last one year;
- (e) the reasons for calling of tenders/quotations instead of making purchases from the Kendriya Bhandar as per the Government order issued in 1981; and
- (f) whether the Government propose to enquire into the matter keeping in view of the scandal in AIIMS unearthed by CBI last year?

Answer

THE MINISTER OF CHEMICAL AND FERTILIZERS

SHRI SURESH P. PRABHU

- (a) It has been reported that All India Institute of Medical Sciences, Dr. Ram Manohar Lohia Hospital and Safdarjung Hospitals are making purchases through open tender for contingency items, cleaning items and stationery items. The prices of these items are valid for one year.
- (b) Dr. Ram Manohar Lohia Hospital, Safdarjung Hospital and All India Institute of Medical Sciences have informed that no instance of manipulating quality and quantity in collusion with Hospital staff has come to their notice.
- (c) Open tenders are invited from all the agencies/suppliers, and the rates and quality are compared.
- (d)&(e) Under Rule 128 of GFR, tenders should be invited for supply of all articles which are required on regular basis. Hospital is purchasing the items of small quantity and those urgently required from Government approved outlets such as M/s Super Bazar/Kendriya Bhandar NCCF etc. It may not be appropriate to make purchases from Kendriya Bhandar as rates of Kendriya Bhandar may vary from time to time during the currency of a year but rates against a tender remains current for the full year of the rate contract agreement against the particular tender.
- (f) The report of the CBI on surprise checks in All India Institute of Medical Sciences has not yet been received.